

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1640 of 2020

03/13.04.2021

The present case is taken up through video conferencing.

Mr. Mohan Dubey, learned A.C. to A.G. appearing on behalf of the respondent-State of Jharkhand, prays for four weeks' more time by way of last indulgence to file counter affidavit.

In view of the said prayer, put up this case under appropriate heading in the week commencing from 21<sup>st</sup> June, 2021.

**(Rajesh Shankar, J.)**

Ritesh